Declaration of Assets and Liabilties Year-2022-23

een Kumar son of Mr. Manoj Kumar, aged 27 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna give herein below the details of the

assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

Details of movable assets Assets in joint name indicating the extent of joint ownership will also have to be given) Spouse Dependant-3 Dependant-1 Dependant-2 Name Name Name Name Sr. Self Description No. Manoj Kumar Sita Devi (Father) (Mother) Rs. 50,000.00/-Cash Rs. 40,000.00/-Rs. 80,000.00/-(i) (Approx.) (Approx.) (Approx.) Deposits in Banks, financial Institution (ii) SB- Rs. 572,000/and Non-Banking (Approx.) Financial Companies Bonds, Debentures and Shares in NIL NIL (iii) Rs. 1,00,000/-Companies, (Approx.) Other Financial Institutions, NSS, NIL NIL NIL (iv) Postal Saving, LIC Policies, etc Motor Vehicles (v) (details of make, Pulsar 150 (Bike) NIL NIL etc) Jewellery (details of (vi) Gold- 20gm Gold- 350gm weight and value) Value-Rs.1,05,100/-Value-Gold-15gm (approx.) Rs.18,39,250/-Value-Rs.78,825/-Silver- 100gm (approx.) Value-Rs.7,000/-(approx.) Silver- 700gm (approx.) Value-Rs.49,000/-(approx.)

Note: Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

NIL

NIL

*. Dependant here means a person substantially dependant on the income of the employee.



NIL

Other assets, such

as values of claims/

interests

(vii)

B. Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

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Sr. No.	Description	Self	Spouse Name	Dependant – 1 Name Manoj Kumar	Dependant-2 Name Sita Devi	Dependa nt-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	NIL		In Village- Rampurwa, Distt W. Champaran, Area- 3 kattha Approximately Value Not Known	NIL	
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	NIL		NIL.	In Village- Rampurwa, Distt W. Champaran, Area- 4.50kattha Approximately Value Not Known	
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL		NIL	NIL	
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Hindu Undivided Family (HUF)	100000000000000000000000000000000000000	In Village- Rampurwa, Distt W. Champaran, Build Up Area- 1150 sqft Approximately Value Not Known	NIL	
(v)	Others (such as interest in property)	NIL		NIL	NIL	1000

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues

[Note: Please give separate details for each item]

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Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 15-02-2023
(a)	(i) Loans from Banks	SBI, BVM Branch, Patna	Rs. 10,,40,236/-
	(ii) Loans form Financial Institutions	***************************************	NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	******	NIL
	(b) dues to department dealing with supply of water		NIL
	(c) dues to departments dealing with supply of electricity		NIL
	(d) dues to departments dealing with telephones		NIL

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đ.	(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL
7.54	(f) Other dues, if any		NIL
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year 2022-23 Income Tax Paid Rs.56,955/- PAN- IGGPK3824N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		NIL
	(iii) Sales Tax [Only in case of proprietary business]	25 x 22 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	NIL
- 15.	(iv) Property Tax		NIL

	proprietary business]			MIL
	(iv) Property Tax		30-30-31-31-31-31-31-31-31-31-31-31-31-31-31-	NIL
<u>C.</u>	PERSONAL DETAIL:			
	i) GPF/CPF/PRAN NO	:-	PRAN-110114057674	
Service	ii) Gender	:-	M (M/F)	
	iii) Date of Birth	:-	0 2 0 2 1 9 9 6 (DD/MM/Y	YYY)
	iv) Class/Group	:-	в (A/B/C)	
	v) Cadre	<u>:-</u>	Administrative Cadre, Bihar Legislative Asse	mbly Secretariat
	e		(Full Name e.g., B.A.S. Bihar Administra B.S.S. Bihar Secretariat Service etc.)	ative Service.
	vi) Home District	:-	West Champaran	
	I hereby declare that the above details are true to the best of my knowledge and belief.			
			Signature :- Name of Employee:- PRAVEEN KU Designation:- Assistant, Bih	

Patna.

Department :- Bihar Vidhan Sabha Secretariat,

Patna

Place :- Patna

Date :- 15-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.